CENTRAL ADMINSITRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

OA No.3039/2016

New Delhi, this the 19th day of July, 2017

Hon'ble Mr. V. Ajay Kumar, Member (J) Hon'ble Mr. Shekhar Agarwal, Member (A)

Virender Kumar
Aged about 31 years
S/o Shri Rajpal
R/o WZ-194, Gujjar Market
Villae Tihar, New Delhi -18. Applicant
(By Advocate:Ms. Neetu Mishra for Shri Anil Singal)

VERSUS

- Union of India through
 Its Secretary
 Ministry of Labour & Employment
 Shram Shakti Bhawvan
 Rafi Marg, New Delhi.
- 2. ESI Corporation through Its Director Panchdeep Bhavan CIG Marg, New Delhi-2.
- 3. Joint Director (Recruitment)
 Panchdeep Bhavan
 CIG Marg, New Delhi -2.
- 4. Medical Superintendent ESI Corporation, Model Hospital Bapunagar, Ahmedabad, Gujrat

.... Respondents.

(By Advocate: Shri Y.P.Singh)

ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar,

Ms. Neetu Mishra, learned proxy counsel appearing on behalf of Shri Anil Singal, on instructions, seeks leave of this Tribunal to withdraw the present OA. Accordingly, the OA is dismissed as withdrawn. No costs.

(Shekhar Agarwal) Member (A) (V. Ajay Kumar) Member (J)